

Pesticides

*339. PROF. OM PAL SINGH 'NIDAR' : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government are providing assistance to State Governments for controlling the pests and insects which are harmful to the crops;

(b) if so, the details of such assistance provided to each State during 1995 and 1996;

(c) whether Government have made good progress in controlling the menace of pests in the country; and

(d) if so, the details thereof ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b) Yes, Sir. The Government is providing technical and financial assistance to the States for controlling the pests and insects which are harmful to crops.

1. Technical Assistance :

- (i) Technical assistance is being extended for promotion and adoption of Integrated Pest Management practices by the farmers in rice, cotton, vegetables, oilseeds and pulses crops. Thrust of the programme is on human resource development by training extension functionaries and farmers on IPM technology. Statewise achievements are as per Statement-I.

- (ii) Through constant research input, IPM strategy has been developed for control of major pests in rice, cotton, pulses, oilseeds, sugarcane, horticultural and plantation crops by the various Institutes under the ICAR.

2. Financial Assistance:

- (i) Financial assistance is being extended for setting up of State Biological Control Laboratories for furtherance of IPM technology in the States/UTs (Details as per Statement-II).
- (ii) Financial assistance is also being extended to States for controlling pests and insects under various Crop Production Oriented Schemes on cotton, wheat, rice and coarse cereals (Statewise details are as per Statement-III).
- (iii) Technology Mission on Oilseeds and Pulses is extending financial assistance for controlling harmful pests and insects under Oilseeds Production Programme (OPP) and National Pulses Development Project (NPDP) (Details are as per Statement-IV).
- (iv) Need based assistance is also available for control of pests and diseases of horticultural crops.

(c) and (d) In view of reply to parts (a) and (b) of the question as above, the Government has made good progress in controlling the menace of pests in the country. As such, incidences of major pests and diseases epidemics have been averted thereby minimising the crop losses to a great extent.

Statement-I*Achievement in Training Extension Functionaries and Farmers to Promote IPM Technology*

S.No.	State/UT	Number of Persons Trained			
		1994-95		1995-96	
		Extension Officers	Farmers	Extension Officers	Farmers
1	2	3	4	5	6
1.	Andhra Pradesh	390	3204	760	4560
2.	Assam	276	1680	520	3120
3.	Arunachal Pradesh	—	—	40	240
4.	A&N Islands	12	103	5	85
5.	Bihar	340	2040	340	2040

1	2	3	4	5	6
6.	Goa	40	265	16	240
7.	Gujarat	196	1200	400	1320
8.	Haryana	120	720	360	2160
9.	Himachal Pradesh	39	210	40	240
10.	Jammu & Kashmir	80	480	160	960
11.	Karnataka	269	1849	660	3960
12.	Kerala	180	1020	100	600
13.	Madhya Pradesh	280	1680	511	3360
14.	Maharashtra	354	2160	1438	8640
15.	Mizoram	37	240	33	480
16.	Manipur	—	—	80	480
17.	Nagaland	40	240	32	480
18.	Orissa	245	1560	160	960
19.	Punjab	179	1080	540	3240
20.	Pondicherry	60	360	60	360
21.	Rajasthan	80	480	336	2880
22.	Sikkim	21	240	—	—
23.	Tamil Nadu	139	850	180	1080
24.	Uttar Pradesh	620	3780	720	4320
25.	West Bengal	157	960	360	2160
Total		4435	28151	7851	47965

Statement-II*Financial Assistance Extended for Establishment of State Bio-Control Laboratories (SBCLs)*

(Rs. in lakhs)

S.No.	State/UT	1994-95	1995-96
1	2	3	4
1.	A&N Islands	10.00	20.00
2.	Arunachal Pradesh	10.00	20.00
3.	Bihar	20.00	—
4.	Goa	5.00	—
5.	Gujarat	20.00	—

1	2	3	4
6.	Haryana	20.00	15.00
7.	Himachal Pradesh	20.00	10.00
8.	Jammu & Kashmir	20.00	5.00
9.	Karnataka	20.00	10.00
10.	Kerala	20.00	10.00
11.	Lakshadweep	5.00	25.00
12.	Madhya Pradesh	20.00	10.00
13.	Manipur	10.00	20.00
14.	Meghalaya	10.00	20.00
15.	Mizoram	10.00	20.00
16.	Nagaland	10.00	20.00
17.	Orissa	20.00	10.00
18.	Pondicherry	—	25.00
19.	Punjab	20.00	5.00
20.	Rajasthan	20.00	5.00
21.	Sikkim	10.00	20.00
22.	Tamil Nadu	—	17.50
23.	Tripura	10.00	—
24.	Uttar Pradesh	30.00	—
25.	West Bengal	20.00	—
Total		360.00	287.50

Statement-III

*The Central funds allocated for IPM component for control of pests under
Crop Production Oriented Schemes during 1994-95 and 1995-96*

(Rs. in lakhs)

S.No.	State/U.T.	1994-95				1995-96			
		ICDP-R	ICDP-W	ICDP-CC	ICDP	ICDP-R	ICDP-W	ICDP-CC	ICDP
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	27.00	NS	NS	35.99	27.00	NS	NS	63.00
2.	Arunachal Pradesh	4.50	NS	NS	NS	4.50	NS	NS	NS
3.	Assam	16.88	NS	NS	NS	16.88	NS	NS	NS

1	2	3	4	5	6	7	8	9	10
4.	Bihar	49.50	NS	NS	NS	49.50	NS	NS	NS
5.	Goa	0.90	NS	NS	NS	0.90	NS	NS	NS
6.	Gujarat	NS	NS	1.80	9.18	NS	NS	6.75	9.19
7.	Haryana	NS	4.13	NS	19.87	NS	12.38	NS	23.63
8.	Himachal Pradesh	NS	9.00	NS	NS	NS	9.00	NS	NS
9.	Jammu & Kashmir	NS	11.25	NS	NS	NS	11.25	NS	NS
10.	Karnataka	NS	NS	6.75	13.86	NS	NS	5.00	14.81
11.	Kerala	12.38	NS	NS	NS	12.38	NS	NS	NS
12.	Madhya Pradesh	20.25	NS	5.63	6.65	20.25	NS	5.67	6.98
13.	Maharashtra	NS	NS	8.10	70.31	NS	NS	8.32	59.86
14.	Manipur	2.70	NS	NS	NS	2.70	NS	NS	NS
15.	Meghalaya	2.70	NS	NS	NS	2.70	NS	NS	NS
16.	Mizoram	1.80	NS	NS	NS	1.80	NS	NS	NS
17.	Nagaland	2.70	NS	NS	NS	2.70	NS	NS	NS
18.	Orissa	25.88	NS	NS	3.60	25.88	NS	NS	6.00
19.	Punjab	NS	15.75	NS	27.37	NS	15.75	NS	58.12
20.	Rajasthan	NS	2.25	4.50	5.68	NS	0.72	0.90	25.59
21.	Sikkim	NS	NS	0.22	NS	NS	NS	0.36	NS
22.	Tamil Nadu	31.50	NS	NS	73.87	31.50	NS	NS	85.50
23.	Tripura	1.80	NS	NS	NS	1.80	NS	NS	NS
24.	Uttar Pradesh	40.50	45.00	NS	1.20	40.50	45.00	NS	0.54
25.	West Bengal	28.13	NS	NS	NS	28.13	NS	NS	NS
26.	Pondicherry	0.90	NS	NS	NS	0.90	NS	NS	NS
Total		270.02	87.38	27.00	267.18	270.02	94.1	27.00	353.22

ICDP-R : Integrated Cereals Development Programme-Rice.

ICDP-W : Integrated Cereals Development Programme-Wheat.

ICDP-CC : Integrated Cereals Development Programme-Coarse Cereals.

ICDP : Intensive Cotton Development Programme.

NS : No Scheme.

Statement-IV

The Allocated Financial Assistance for Controlling the Harmful Pests and Insects under Oilseed Production Programme (OPP) and National Pulses Development Programme (NPDP)

(Rs. in lakhs)

Sl.No.	State/UT	1994-95		1995-96	
		OPP	NPDP	OPP	NPDP
1	2	3	4	5	6
1.	Andhra Pradesh	185.851	11.00	202.17	11.00
2.	Arunachal Pradesh	0.351	—	0.315	—
3.	Assam	5.214	2.00	15.00	1.00
4.	Bihar	3.166	13.00	2.975	12.67
5.	Gujarat	122.15	10.00	41.75	8.00
6.	Haryana	9.658	7.00	8.500	2.67
7.	Himachal Pradesh	0.158	1.00	0.75	1.00
8.	Jammu & Kashmir	0.946	1.00	3.50	1.00
9.	Karnataka	112.222	5.00	110.00	12.67
10.	Kerala	0.728	1.50	0.725	1.50
11.	Madhya Pradesh	61.308	25.00	84.050	25.00
12.	Maharashtra	76.012	14.00	57.50	16.00
13.	Manipur	0.075	0.50	0.075	0.50
14.	Meghalaya	0.158	0.50	0.158	2.50
15.	Nagaland	—	1.50	0.155	1.50
16.	Orissa	40.994	4.00	30.00	7.00
17.	Punjab	3.047	1.00	3.40	1.00
18.	Rajasthan	154.443	14.00	107.00	17.33
19.	Sikkim	0.294	—	0.40	—
20.	Tamil Nadu	92.446	11.00	91.786	11.00
21.	Tripura	0.158	—	0.158	—
22.	Uttar Pradesh	56.805	20.00	74.00	25.33
23.	West Bengal	8.990	1.50	12.00	1.15
24.	Goa	—	0.50	—	—
Total		935.74	145.00	846.367	159.82